

Hon' Mr K.J. Raman, A.M.

Hon' Mr J.P. Sharma, J.M.

13/3/90

None is present on behalf of the plaintiff.
Shri K.C. Sinha is present on behalf of the respondents.
He states that he had filed written statement on 19.1.90.
The same is not on record. Registry to check up and
place the same on the record. The plaintiff may file
rejoinder within 3 weeks. The case be listed for
hearing on 11.7.90.

[Signature]
J.M.

[Signature]
A.M.

(sns)

O/R

Handed over to
the section
concerned today

i.e. 11/7/90
Aid
cc
11/7/90

11.7.90 Hon'ble K. Nathe / Hon'ble K. Raman A.M.

Notice left adjn to
18.9.90 for hearing.

[Signature]
Bor

OR

Present assistant
joined on March 90
and the W.S. was filed
on 19-1-90. W.S. is not
traceable, however
thorough search is
made on.

Hon'ble Mr D.K. Agrawal J.M.
Hon'ble Mr K. Chayya A.M.

Submitted

18.9.90

[Signature]
11/7/90

None is present for the plaintiff-
appellant. Shri K.C. Sinha counsel for
the defendants-opposite parties, is present.
It appears that the plaintiff has lost
interest in prosecution of the case.
The suit is dismissed for want
of prosecution without any order
as to costs.

[Signature]
A.M.

[Signature]
J.M.

(SNS)

26.9.90

file sent to Sec for n-a.
[Signature]
26/9